

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO. 1257/2016
CA NO.

CORAM:

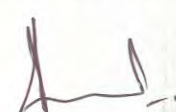
PRESENT: CHIEF JUSTICE M. M. KUMAR
Hon'ble President

SH. R.VARADHARAJAN
Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 14.03.2017

NAME OF THE COMPANY: Tripat Kaur Vs Kaliber Associates Pvt. Ltd.


SECTION OF THE COMPANIES ACT: 433(e)&(f),434(a)&(c)&439

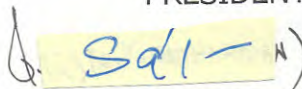
S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	R.K Gupta	Advocate	Pohane	
2.	Amrit Gird	Advocate		

ORDER

The latest balance sheet has not been placed on record with the affidavit dated 08.03.2017. The affidavit has been filed in pursuance of the rules known as Companies (Transfer of pending proceedings) Rules, 2016 notified on 07.12.2016. The needful shall be done before the adjourned date.

List on 17.03.2017.


(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT


(R. VARADHARAJAN)
MEMBER (J)